

Title : The Minister of State of the Ministry of Corporate Affairs and the Minister of State of the Ministry of Minority Affairs laid a statement regarding status of implementation of recommendations contained in 39<sup>th</sup> Report of Standing Committee on Social Justice and Empowerment on Demands for Grants(2008-09), pertaining to the Ministry of Minority Affairs.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Madam Speaker, I beg to lay on the Table a statement on the status of the implementation of recommendations contained in the Thirty-Ninth Report of the Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha) on Demands for Grants for the year 2008-09 of the Ministry of Minority Affairs, in pursuance of the direction 73A of the Directions by the hon. Speaker, Lok Sabha under rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha.

The Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha) presented its Thirty-ninth Report on the Demands for Grants for the year 2008-09, relating to the Ministry of Minority Affairs, to the Lok Sabha on 19<sup>th</sup> December, 2008. The recommendations were considered and the action taken by the government on the recommendations were submitted to the Committee on 4th June, 2009.

Report contained five recommendations. The present status of implementation of all these five recommendations is indicated in the Annexure, which is laid on the Table of the House.

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\* Laid on the Table and also placed in Library See No. LT 585/15/09.